NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 12.12.2019 (THURSDAY) COURT III 10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
or Admis	ssion (After Notice)		1	I
2.	Comp. App. (AT) No. 213 of 2019	Boorugu Ramaswamy Goud & Ors. Vs. Adarsha Automotives Pvt Ltd & Ors.	J. Sagar	
3.	Comp. App. (AT) No. 257 of 2019	Ajit Singh Bhandari & Ors. Vs. Bhandari Builders Pvt Ltd & Ors. With	K. Datta	Rahul Gupta
4.	Comp. App. (AT) No.265 of 2019	Amrik Singh Bhandari & Anr. Vs. Ajit Singh Bhandari & Ors. With	Neeraj Kumar Gupta	
5.	Comp. App. (AT) No. 318 of 2019	Bhandari Construction & Developers Pvt Ltd & Anr. Vs. Ajit Singh Bhandari & Ors.	Surabhi Maheshwari	Neeraj Gupta-R7
6.	Comp. App. (AT) No. 320 of 2019	Late. Mona Aggarwal. Vs. Ghaziabad Engineering Company Ltd & Ors.	Chandan Dutta	
or Heari	ng (Part Heard)			
7.	Comp. App (AT) (Ins) No. 892-893 of 2019	Prakriti Nigam Vs. Vijay Kumar V Iyer, IRP	Sangeeta Mishra	
8.	Comp. App. (AT) No. 20 of 2018	Hyderabad Pollution Controls Ltd. &Ors. Vs. S. Radhakrishnan&Anr.	Saurabh Jain	S.V. Rama Krishna
or Heari	l ng	1	1	<u> </u>
9.	Comp. App (AT) (Ins) No. 712 of 2019	Bhagwan Singh Rawat. Vs. State Bank of India & Anr.	Mangesh Krishna	Ankur Mittal-R1 Abhishek Anand- RP

10.	Comp. App. (AT) No. 390 of 2018	Harish Jain Vs.	Kunal Tandon	Amit Vinayak (R1-R4),
		Haveli Restaurant & Resorts Ltd. & Ors.		Nitesh Srivastava
				(R6)
11.	Comp. App (AT)	M. Appayya & Ors.	Anshuman Sharma	Dhruv Gupta
	No. 184 of 2019	Vs.		
		M. Chandra Sekhar Rao & Ors.		

By Order

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